

A3/18

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD.

Misc. Correction Application No. 812/96  
In  
Original Application No. 1074 of 1987

Allahabad this the 26 day of April 1996

Hon'ble Dr. R.K. Saxena, Member { Jud. }  
Hon'ble Mr. D.S. Baweja, Member { Admn. }

Munni Lal S/o Rajjoo, Pointsman 'A' (Retired),  
R/o Village Jakhaura, P.O. Mataundh, Tahsil  
and District Banda.

APPLICANT.

By Advocate Sri W.H. Khan

Versus

Union of India, through General Manager,  
Central Railway, Bombay.

RESPONDENT

By Advocate Sri A.V. Srivastava

O C C D E R

By circulation

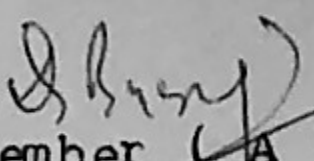
By Hon'ble Dr. R.K. Saxena, Member ( J )

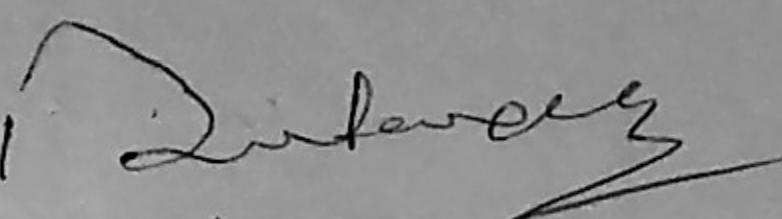
This misc.application has been moved on behalf of the respondent to seek correction in the typographical mistakes which were committed in typing the names of the applicant-Munni Lal as Murari Lal and counsel for the respondents Sri A.V. Srivastava as A.V. Shukla. We have seen the original record. The mistake in typing the names of the applicant Munni Lal as Murari Lal and Sri A.V. Srivastava as A.V. Shukla, is apparent. Let, the necessary correction in the original judgment be made and in the first page soon after the O.A.no. and the names of the Members of the Bench

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where Murari Lal is shown as applicant be now  
made as Munni Lal and soon after the word  
"Respondent" in the name of counsel for the  
respondent 'Srivastava' should be written,  
in place of 'Shukla'.

  
Member (A)

  
Member (J)

/M.M./